

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

13 Petition(s) for Special Leave to Appeal (C) No(s). 39788/20

s) SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

s) THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 30/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Respondent Nos.1, 2 and 4 are yet to be served. The

fect Counsel for the petitioner to take fresh steps to ef
service within four weeks' time.

on Respondent No.3 has filed the counter affidavit

Be 30.10.2014 but till date vakalatnama has not been filed.

filed within two weeks' time. It shall be the last opportunity
for the purpose.

List again on 28.9.2015.

A) (RACHNA GUPTA
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.08.04
10:57:00 IST
Reason:

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